

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 133 (ND)/2012

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

**NAME OF THE COMPANY:** Regional Airport Holding International Ltd. Vs.  
M/s Regional Airport Holdings International Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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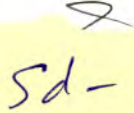
	For the Petitioner (s):	Mr. Vidur Bhatia, Advocate Mr. Ritin Rai, Advocate Mr. Abhipsit Misra, Advocate		
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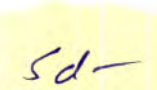
	For the Respondent(s):	None		
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**ORDER**

✓ *as per*  
vide Order dated 9<sup>th</sup> August, 2017 after their Counsel . sought a discharge in this case.

Fresh court notice be issued to the Respondent returnable on 14<sup>th</sup> December, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**